## Q

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1242/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES:

Unique Vastu Rachana Pvt.Ltd.

V/s.

Univastu India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1		ma 2 Advocate	& Malle
2		Adde J tetitioner	١.
3.	Pradeep (Chandesgle (Resp)		Clute

## ORDER

## T.C.P. No. 1242/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- After hearing both the sides for some time, it is observed that Petitioner can file the Reply. Time is granted. To be filed on or before 30.10.2017. Copy to be served in advance on the other side.
- Adjourned to **09.11.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.10.2017

M.K. Shrawat Member (Judicial)